

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3745 TO BE ANSWERED ON: 11.08.2023

Self-Sufficiency in Demand and Supply of Fertilizers By 2030

3745. SHRI D.M. KATHIR ANAND:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that India's import of fertilizers during 2022-23, stands at US\$18 Billion and accounts about US\$3 Billion from China alone;
- (b) if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government to attain self-sufficiency in demand and supply of fertilizers in the country by 2030;
- (d) whether the Government has allocated adequate funds for the Research and Development of Fertilizers and production of the same in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) & (b): The Government of India through Department of Fertilizers import urea (Agriculture purpose) on Government account to bridge the gap between production and assessed demand. The import of urea and its value in Billion US\$ during the 2022-23 is as under:

Quantity (in Lakh MT) of urea imported in 2022-23	Value of urea in Billion US\$	Quantity (in Lakh MT) of urea imported from China in 2022-23	Value of urea imported from China in Billion US\$
75.80	4.751	12.80	0.831

So far as P&K fertilizers is concerned these grade of fertilizers are covered under Open General License (OGL) under the Nutrient Based Subsidy Scheme (NBS). They are imported by the companies on their commercially viable terms. The value of imported P&K fertilizers is not maintained in the Department. However, the quantum of P&K fertilizers imported during the year is given in the table below:

Quantity (in Lakh MT) of P&K fertilizers imported in 2022-23	Quantity (in Lakh MT) of P&K fertilizers imported from China in 2022-23
112.01	13.00

(c) to (e): The Government had announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP – 2012. These are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix); Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL); Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd.(RFCL); and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL). Each of these units have the installed urea production capacity of 12.7 Lakh Metric Tonne per annum. Therefore, these units have together added 76.2 LMT per annum in the existing indigenous urea production capacity of the country which is currently 283.74 LMT.

Further, an exclusive policy has been notified on 28th April 2021 for the revival of Talcher unit of FCIL by setting up a new greenfield urea plant of 12.7 LMT per annum at coal gasification route.

The Government has notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 with one of the objectives of maximizing indigenous urea production. The NUP-2015 has led to additional production of urea as compared to the production during 2014-15.

Following measures have been taken by the Department for increasing domestic production of P&K and other fertilizers:

1. DoF granted has included M/s. Madhya Bharat Agro product Limited Unit-II, Banda Sagar, MP under the NBS scheme for indigenous production of DAP/NPK with installed capacity 2.40 LMT per annum.
2. DoF granted has included M/s. Krishna Phoschem Ltd, MP under the NBS scheme for production of DAP/NPK with installed capacity 3.30 LMT per annum.
3. PDM or Potash Derived from Molasses (0-0-14.5-0), which is an indigenously manufactured fertilizer, has been included under NBS scheme.
4. Freight Subsidy on SSP which is an indigenously manufactured fertilizer has been continued for Kharif 2023 season.
5. Exploration of minerals for raw materials for DAP & other fertilizers in India, in consultation with Ministry of Mines, GSI, MECL, FAGMIL and concerned State Governments is a continuous process.
